

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.382/98

Thursday, this the 12th day of March, 1998.

CORAM:

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

HON'BLE MR SK GHOSAL, ADMINISTRATIVE MEMBER

Kusumam KJ,  
W/o Antony PP,  
Parekattil House,  
P.O.Iranikulam,  
Kuzhoor, PIN-680 734. - Applicant

By Advocate Mr PC Sebastian

Vs

1. The Superintendent of Post Offices,  
Irinjalakuda Division,  
Irinjalakuda.
2. The Postmaster General,  
Central Region,  
Kochi-682 016. - Respondents

By Advocate Mr S Radhakrishnan, ACGSC(rep)

The application having been heard on 12.3.98, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

The applicant is an aspirant for selection and appointment to the post of Extra Departmental Branch Postmaster, Thirumukkulam Post Office. She has filed this application praying for a declaration that she is entitled to be considered for selection and appointment to the said post though her name is not sponsored by the Employment Exchange and to direct the 1st respondent to consider applicant also in the interview scheduled to be held on 16.3.98 or any deferred date.

2. When the application came up for hearing, learned counsel for respondents states that in view of the ruling of the Hon'ble Supreme Court in Excise Superintendent, Malkapatnam, Krishna District, A.P. Vs KBN Visweshwara Rao, (1996) 6 SCC, 216, the respondents would consider the candidature of applicant also for selection and appointment to the post of EDBPM, Thirumukkulam Post Office.

3. In view of what is stated above, we dispose of this application with a direction to the respondents to consider the candidature of applicant also valid for selection and appointment to the post of Extra Departmental Branch Postmaster, Thirumukkulam Post Office and the interview scheduled to be held on 16.3.98 or any deferred date, though her name may not be sponsored by the Employment Exchange. No costs.

4. Learned counsel for respondents undertakes to inform the respondents of this order forthwith. We record the submission.

Dated, the 12th March, 1998.

  
(SK GHOSAL)  
ADMINISTRATIVE MEMBER

  
(AV HARIDASAN)  
VICE CHAIRMAN

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